## **Annexure-2**

Name of the corporate debtor: RNP Marketing and Cargo Private Limited;

Date of commencement of liquidation: 11/10/2023;

List of stakeholders as on: 17/11/2023

## List of unsecured financial creditors

SI. Name	No.		1 Chrimam Einan	Chiliani i ilain	known as Shrii	known as Shrii Limited 2 Edelweiss Ass												0	0	0
Name of creditors			Shriram Finance Limited (Formerly	known as Shriram City Union Finance Limited	Edelweiss Asset Reconstruction	Company Limited- acting Trustee of the EARC-Trust SC- 462		CapFloat Financial Services Private Limited (Formerly Known as Zen Lefin	CapFloat Financial Services Private Limited (Formerly Known as Zen Lefin Private Limited)	CapFloat Financial Services Private Limited (Formerly Known as Zen Lefin Private Limited) Ratnakar Bank Limited (RBL Bank)	ncial Services Private erly Known as Zen Lefin the contract of	CapFloat Financial Services Private Limited (Formerly Known as Zen Lefin Private Limited) Ratnakar Bank Limited (RBL Bank) Rotak Mahindra Prime Limited Suryodaya Small Finance Bank	ncial Services Private erly Known as Zen Lefin 1) < Limited (RBL Bank) ra Prime Limited nall Finance Bank	CapFloat Financial Services Private Limited (Formerly Known as Zen Lefin Private Limited) Ratnakar Bank Limited (RBL Bank) Kotak Mahindra Prime Limited Suryodaya Small Finance Bank Limited International Asset Reconstruction Company Private Limited (acting trustee of RetCo-1 Trust)	ncial Services Private erly Known as Zen Lefin  ( Limited (RBL Bank) ra Prime Limited rall Finance Bank all Finance Bank asset Reconstruction ate Limited (acting 20-1 Trust) rises	ncial Services Private erly Known as Zen Lefin  ( Limited (RBL Bank) ra Prime Limited rall Finance Bank asset Reconstruction ate Limited (acting 20-1 Trust) rises mir Kailash HUF)	CapFloat Financial Services Private Limited (Formerly Known as Zen Lefin Private Limited)  Ratnakar Bank Limited (RBL Bank) Kotak Mahindra Prime Limited Suryodaya Small Finance Bank Limited International Asset Reconstruction Company Private Limited (acting rrustee of RetCo-1 Trust) Kanya Enterprises Proprietor Samir Kailash HUF) Asishwarya Samir Wadhwani	CapFloat Financial Services Private Limited (Formerly Known as Zen Lefin Private Limited)  Rathakar Bank Limited (RBL Bank) Rotak Mahindra Prime Limited Suryodaya Small Finance Bank Limited International Asset Reconstruction Company Private Limited (acting trustee of RetCo-1 Trust) Kanya Enterprises (Proprietor Samir Kailash HUF) Aishwarya Samir Wadhwani Capiqal Consultancy Services Pvt Ltd.	CapFloat Financial Services Private Limited (Formerly Known as Zen Lefin Private Limited)  Ratnakar Bank Limited (RBL Bank) Kotak Mahindra Prime Limited Suryodaya Small Finance Bank Limited International Asset Reconstruction Company Private Limited (acting International Asset Reconstruction Company Private Limited (acting Irustee of RetCo-1 Trust) Kanya Enterprises (Proprietor Samir Kailash HUF) Alshwarya Samir Wadhwani Capiqal Consultancy Services Pvt Ltd. (Formerly known as Laxmipati	CapFloat Financial Services Private Limited (Formerly Known as Zen Lefin Private Limited)  Ratnakar Bank Limited (RBL Bank) Kotak Mahindra Prime Limited Suryodaya Small Finance Bank Limited International Asset Reconstruction Company Private Limited (acting trustee of RetCo-1 Trust) Kanya Enterprises (Proprietor Samir Kailash HUF) Alshwarya Samir Vadhwani Capigal Consultancy Services Pvt Ltd. (Formerly known as Laxmipati Management Services Pvt. Ltd.)
Details of cl	Date of	receipt	29/12/2022		31/10/2023		07/01/2023		13/02/2023	. 0. 0.0.	17/11/2023	17/11/2023 27/03/2023	17/11/2023 27/03/2023	17/11/2023 27/03/2023 25/10/2023	17/11/2023 27/03/2023 25/10/2023 25/10/2023	17/11/2023 27/03/2023 25/10/2023 09/11/2023	17/11/2023 27/03/2023 25/10/2023 25/11/2023 09/11/2023	17/11/2023 27/03/2023 25/10/2023 25/11/2023 09/11/2023 17/11/2023	17/11/2023 27/03/2023 25/10/2023 25/11/2023 09/11/2023 09/11/2023 17/11/2023	17/11/2023 27/03/2023 25/10/2023 25/11/2023 09/11/2023 09/11/2023 17/11/2023
Details of claim received	Amount	claimed	8943084		788738831		12907920		01100110	4105415	4710116	4710116 4303236	4710116 4303236	4710116 4303236 4477945	4710116 4303236 4477945	4710116 4303236 4477945 1290000	4710116 4303236 4477945 1290000	4710116 4303236 4477945 4477945 1290000 1290000 52527599	1290000 52527599	1290000 1290000 52527599
Details of claim admitted	Details  Amount of Nature of	claim admitted	8906932		788738831		12907920		4189419	4710116	4221003			4159817	4159817 1290000	4159817 1290000	4159817 1290000 1290000	4159817 1290000 1290000 52527599	4159817 1290000 1290000 52527599	4159817 1290000 1290000 1290000 52527599
			Unsecured		Unsecured		Unsecured		Unsecured	Unsecured	Unsecured		Unsecured	Insecured		Annual Association and the Control of the Control o	Unsecured	Unsecured Unsecured	Unsecured Unsecured	Unsecured Unsecured
	Amount	covered by guarantee	No		No		No		No	No	No		8	20	į	No	No			
	% share in	total amount of claims admitted	0.54		47.46		0.78		0.25	0.28	0.26		0.25	0 07	,	0.07	2 16	٥. ا	ç	ç
Amount of	ä	claim	NIL		Ę		NIL		NIL	¥.	몬		NE NE		i	Z F	N.			
Amount of	any mutual	dues, that may be set off	<u>R</u>		Z F		N.E		NE	2	Z Z		Ę	2	i	<u>Z</u>	NIL			
Amount of	claim	rejected	36152		NI NI		Z Z		NI.	<u>=</u>	82233		318128		i	Z	Z.			
(Amou	claim under	verification	NIL		Z		NIL		ZE.	Z	2		NIL		i	Z Z	Z F			
(Amount in ₹)  Amount of Remarks, if any			Note 1		Note 2		Note 1		Note 1	Note 3	Note 1		Note 3			1000	To the state of th			

Note 1: RP received claim during the CIRP and same has been considered by the Liquidator as per Regulation 12(2)(c) of the IBBI (Liquidation Process) Regulations, 2016 and deemed to submit under Section 38 of IBC Code.

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executed in favour of Creditor. Note 2: Personal Guarantee Agreement & Exclusive Charges by way or mortgage on the assets of the Personal Guarantors Agreement

Regulations, 2016 not provided by the Creditors Note 3: Creditors having Hypothecation on the Vehicle, Proof of Security Interest as per Regulation 21 of IBBI (Liquidation Process)

not be verified from the books of accounts of the corporate debtor, due to non-availability of the financial statements and other relevant Note 4: Claims have been provisionally admitted based on proof and document/information submitted by Financial Creditors, same could information. Therefore, the Claim amount and constitution of CoC may undergo change subject to completion of its verification.

Jitender Kothari

No. 1881//PA-001//P-P00540/2017-18/ IP REGISTRATION

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AFA No. AA1/10965/02/040924/105985 valid upto 04/09/2024 IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965 Liquidator of RNP Marketing and Cargo Private Limited-In Liquidation